

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 5<sup>th</sup> March, 2020*

No.HCM/A-89/2019/Estt./ Hon'ble the Chief Justice is pleased to engage the following persons as Lecturer in Manipur Judicial Academy purely on contract basis for a period of 3 (three) months in the monthly pay/remuneration of Rs. 15,000/- per month each and Rs. 700/- per lecture . The engagement may be extended after performance evaluation at the end of 3 (three) months.

Sl. No.	Name of the person	Name of post	Period of engagement
1.	Genananda Hijam S/o (L) Hijam Nabakumar Singh	Lecturer	3 (months)
2.	Maisnam Loyalakpa S/o Maisnam Rajen Singh	Lecturer	3 (months)

They are to report to the Jt. Director, Manipur Judicial Academy on or before **07.03.2020**.

**Sd/-**  
**(W. TONEN MEITEI)**  
REGISTRAR (JUDICIAL)  
HIGH COURT OF MANIPUR  
Imphal, the 5<sup>th</sup> March, 2020

Endt. No.HCM/A-89/2019/Estt./ 7106-119

Copy to:-

1. The Director, Manipur Judicial Academy, High Court Complex.
2. The Jt. Director, Manipur Judicial Academy, High Court Complex.
3. The Accountant General, Government of Manipur.
4. The Secretary (Law), Government of Manipur.
5. All Jt. Registrars, High Court of Manipur.
6. All Deputy Registrars, High Court of Manipur.
7. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Judge, High Court of Manipur – *for kind information to His Lordship.*
9. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
10. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur – *for kind information to His Lordship.*
11. The Private Secretary to Registrar General, High Court of Manipur.
12. The System Analyst, High Court of Manipur.  
*- He is requested to upload the same in the Official Website of this Registry.*
13. The Persons Concerned.
14. Concerned file/Guard File.

*W. Tonen Meitei 5.3.20*  
REGISTRAR (JUDICIAL)  
HIGH COURT OF MANIPUR